

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.243- IA/780(AHM)2024
in
C.P. (IB)/108(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Chetnaben Bharatkumar Patel
V/s
Bank of Baroda

.....Applicant

.....Respondent

Order delivered on: 02/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Ms. Mily Ghoshal, Adv.
For the Respondent : Ms. Nalini Lodha, Adv. for BoB
For PG : Ms. Riddhi Vadgama, Adv. for Mr. Ritesh Patadia

ORDER

IA/780(AHM)2024

Heard Ld. Counsel for the applicant, Financial Creditor and Ld. Counsel for the PG.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)